Subject: List of capital goods not permitted/permitted for import under the EPCG Scheme-reg.

In exercise of the powers conferred under Paragraph 1.03 of the Foreign Trade Policy (FTP) 2015-20, the Director General of Foreign Trade hereby makes the following amendment in Appendix 5F (List of Capital Goods not permitted/permitted for import subject to specific conditions under the EPCG Scheme) of the FTP 2015-20, notified vide DGFT’s Public Notice No. 47/2015-20 dated 06.12.2017:

After Sr. No.14, the following is added:

<table>
<thead>
<tr>
<th></th>
<th>Pre-fabricated Polyurethane Foam (PUF) panels/doors</th>
<th>Permitted for use in (i) Chilled Rooms and (ii) Cold Storages set up by the Units for storage of fresh fruits and vegetables, meant for exports under the EPCG Scheme.</th>
</tr>
</thead>
</table>

Effect of this Public Notice: Imports of PUF panels/doors for chilled rooms/cold storages for storage of fresh fruits and vegetables are allowed under the EPCG Scheme.

(Alok Vardhan Chaturvedi)
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(Issued from F.No.18/87/AM-19/P-5)